Border infiltrations

1069. SHRI ANAND SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how much area of International Border is under surveillance by Comprehensive Integrated Border Management System (CIBMS) as on date, the details thereof;
- (b) the number of border infiltrations along India's North-Western, North-Eastern and Eastern borders in the past six months;
- (c) how many combing operations has Government engaged in the past two years and along which borders has these operation taken place; and
- (d) the number of death of Indian Army and other uniform services personnel as well as militants during such encounters along the border in the past six months?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) No, Sir.

(b) The number of border infiltrations along India's North-Western, North-Eastern and Eastern borders in past six months is detailed below:

Sl. No.	Border	Cases of Infiltration in past six months	
1.	North-Western Border	31	
2.	North-Eastern Border	74	
3.	Eastern Border	451	

(c) The No. of combing operations the Government has engaged in past two years and the borders along which these operations have taken place:

Sl. No.	Border	Combing Operations by security forces during last two years (2014 and 2015)
1.	Indo-Bangladesh Border	Regular patrolling is done by BSF
2.	Indo-Pakistan Border	Combing Operations done on daily basis by BSF
3.	Indo-China Border	No Combing Operations were conducted along Indo-China border.
4.	Indo-Nepal Border	Routine border patrolling is done by SSB
5.	Indo-Bhutan Border	Routine border patrolling is done by SSB
6.	Indo-Myanmar Border	Combing Operations are done on regular basis by Assam Rifles

(d) The number of deaths of Indian Army and other uniform service personnel as well as militants during such encounters along the borders are not Centrally maintained in MHA. However, as per input received from Security Forces (Central Armed Police Forces), the number of deaths of security personnel as well as militants in last six months, border-wise, are given below:

Sl.	Border	No. of Deaths	
No.		Security Personnel	Militants
1.	Indo-Bangladesh Border	0	08
2.	Indo-Pakistan Border	03	10
3.	Indo-China Border	0	0
4.	Indo-Nepal Border	0	0
5.	Indo-Bhutan Border	0	0
6.	Indo-Myanmar Border	06	06

Bringing in of Geospatial Information Regulation Bill

1070. SHRI D. KUPENDRA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government contemplates to bring in Geospatial Information Regulation Bill;
 - (b) if so, the details thereof and salient features of the Bill;
- (c) whether it is a fact that the proposed bill have provisions penalizing the Smartphone users in the country; and
- (d) if so, the details thereof and the steps taken/proposed to be taken by Government to protect the interest of Smartphone users of the country while ensuring regulatory regime?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) The Government has prepared a draft of "The Geospatial Information Regulation Bill, 2016" to regulate the acquisition, dissemination, publication and distribution of geospatial information of India which is likely to affect the security, sovereignty and integrity of India. The draft bill is available on MHA website www.mha.nic.in. Chapter-V of the draft bill defines the offences and penalties. Comments/suggestions from various stake holders and public were asked on the proposed bill. The suggestions received with regard to a proposed legislation are considered on merit in this Ministry.